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(2024) 11 MEG CK 0008

Meghalaya High Court At Shillong

Case No: Writ Petition (C) No. 323 Of 2023

Council Of Nokmas, Tura

APPELLANT

Vs

State Of Meghalaya & Ors.

RESPONDENT

Date of Decision: Nov. 26, 2024

Hon'ble Judges: H.S. Thangkhiew, J; B. Bhattacharjee, J

Bench: Division Bench

Advocate: A.G. Momin, L.D. Sangma, N.D. Chullai, R. Colney, N. Rajee, S. Dey

Judgement

H.S. Thangkhiew, J

It is submitted that an affidavit detailing the list of markets, has been filed.

Ms. N. Rajee, learned counsel for the respondent No. 2, prays that the matter be adjourned for today, due to the absence of Mr. S. Dey, the arguing counsel.

The same is not objected by the learned counsel for the petitioner.

Accordingly, list this matter on 11.02.2025.